Message from Rajya Sabha

SECRETARY-GENERAL: Sir, I have to report following message received from the Secretary General of Rajya Sabha:-

(i) ?I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 6th December, 2024 adopted the following Motion in regard to the Committee on the Welfare of Schedule Castes and Scheduled Tribes (SC&STs):-

?That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha *vice* Shri Krishan Lal Panwar, who resigned from the membership of Rajya Sabha w.e.f. 14.10.2024, to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (SCs & STs) for the remaining term of the Committee and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one Member from amongst the Members of this House to serve on the said Committee.?

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri Balyogi Umeshnath, Member, Rajya Sabha has been duly elected to the said Committee.?

माननीय अध्यक्ष: आइटम नंबर 3? भारत के संविधान की 75 वर्षों की गौरवशाली यात्रा। मैं सब्जेक्ट इसलिए दोबारा बोल रहा हूं, ताकि बोलते समय सभी माननीय सदस्यों को ध्यान रहे कि किस विषय पर हम चर्चा कर रहे हैं।

श्री किरेन रिजिजू जी।

11.06 hrs